

THROUGH SPEED POST

**IN THE HIGH COURT OF DELHI AT NEW DELHI**

F.No. 557(PF)/Comp./DHC/No.

27366-375

Dated: 16/10/14

From

The Registrar General  
Delhi High Court  
New Delhi

To

(List of Empanelled Vendors)

Sub: Quotation for Fax Cartridge i.e. KXFA57E Film roll

Sir,

This Court intends to purchase Fax Cartridge i.e. KXFA57E Film Roll for fax machine Model No. KXFP 701.

You are requested to submit quotation for the same in a sealed envelope to the undersigned on or before 30-10-14. The warranty period of the Film Roll should be clearly mentioned. The validity of rates should not be less than 6 (six) months.

The envelope should be addressed in the name of "Registrar General, Delhi High Court, New Delhi" and the subject of this letter be superscribed on the envelope.

The quotation received after due date shall be summarily rejected.

Yours truly,



(Keshav Kr. Bhati)  
Joint Registrar (Computerization)  
for Registrar General



o/c